

## NOTICE

Date of Publication :08-Mar-2021 Last Date: 25-Mar-2021

Applicants are requested to collect following Certified Copies on or before last date 25-Mar-2021, by paying deficit charges, if any, failing which their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)	Deficit Charges, if any (Rs.)
1	U-202002881	D. H. Law Associates Adv. for Def. No. 4	104-1990 (9)	
2	U-202100488	Alankar Kirpekar	4542-2020-STAMP NO. (3)	
3	U-202100829	Motiwalla & Co.	145-2019-MISC.APPEAL (19)	
4	U-202100967	K. N. Kandekar	1068-2016 (3)	
5	U-202101031	K. S. Mutreja	1079-2017 (2)	
6	U-202101140	Sharma Syndicate Lexco	8918-1992 (7)	
7	U-202101174	Adv. M. P. Mishra	5297-2012 (6)	
8	U-202101175	Adv. M. P. Mishra	5298-2012 (6)	
9	U-202101181	Adv. L. K. Tripathi	1430-2017 (4)	
10	U-202101182	Adv. L. K. Tripathi	1029-2017 (4)	
11	U-202101183	Adv. L. K. Tripathi	1589-2017 (4)	
12	U-202101184	Adv. L. K. Tripathi	989-2017 (4)	
13	U-202101254	Adv. A. M. Vernekar	4107-2010 (14)	
14	U-202101290	Minal Khemlani	109-2019-COMMERCIAL SUIT (14)	
15	U-202101308	Adv. Seema Rawade	54-1988 (5)	

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16	U-202101329	Shekar R. Shetty	3668-2012 ( Record Dept. )	
17	U-202101331	Shekar R. Shetty	5726-2006 ( Record Dept. )	
18	U-202101339	Shekar R. Shetty	5726-2006 ( 31 )	
19	U-202101347	Suresh Upadhayay	206-2021 ( 3 )	
20	U-202101393	Damyanti R. Pujara	927-2019 ( 8 )	
21	U-202101396	Abhishek L. Tripathi	2140-2021-STAMP NO. ( 11 )	
22	U-202101397	Abhishek L. Tripathi	2139-2021-STAMP NO. ( 11 )	
23	U-202101420	Adv. Rajendra Yadav	51-2021 ( 12 )	
24	U-202101421	Adv. Rajendra Yadav	51-2021 ( 12 )	
25	U-202101422	Adv. Rajendra Yadav	50-2021 ( 12 )	
26	U-202101423	Adv. Rajendra Yadav	50-2021 ( 12 )	
27	U-202101443	Adv. Siddhartha Chandrashekhar	50-2021 ( 12 )	
28	U-202101444	Adv. Siddhartha Chandrashekhar	51-2021 ( 12 )	
29	U-202101445	P. D. Gandhi & Associates	149-2019- MISC.APPEAL ( 19 )	
30	U-202101446	P. D. Gandhi & Associates	150-2019- MISC.APPEAL ( 19 )	

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31	U-202101447	P. D. Gandhi & Associates	9795-1989 ( 4 )	
32	U-202101456	Ramchandra Dnyanu Mali	3268-2013 ( 1 )	
33	O-202000070	Satyanarayan Aliyar Singh (Third Party Application)	1337-1961 ( Record Dept. )	
34	O-202100411	Adv Maulik K. Tanna	69-2019-SUMMARY SUIT ( 28 )	
35	O-202100458	Prem S. Gidwani	4107-2010 ( 14 )	
36	O-202100466	Clive D'Souza	884-2020 ( 2 )	
37	O-202100490	J. R. Vakil & Associates	942-2018 ( 28 )	
38	O-202100493	J. R. Vakil & Associates	2732-2017 ( 28 )	